

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

LOK SABHA

**UNSTARRED QUESTION NO. 3850
TO BE ANSWERED ON 19th MARCH 2018**

ASHA Consultants

3850. SHRI VINOD LAKHAMASHI CHAVDA:

Will the Minister of **HUMAN RESOURCE DEVELOPMENT** be pleased to state:

- (a) whether the Government has any details about the release of the ASHA Consultants without any notice;
- (b) if so, the details thereof and the reasons therefor;
- (c) the details of the contract renewed received date by the consultants in NIOS Gujarat, date-wise; and
- (d) the details of the contract rejection authority at NIOS headquarters?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(SHRI UPENDRA KUSHWAHA)**

- (a): The National Institute of Open Schooling (NIOS) has informed that they have not removed any consultant engaged under the Accredited Social Health Activists (ASHA) Projectso far.
- (b)&(c): In view of the above, do not arise.
- (d): NIOS has informed that the Chairman/Secretary, NIOS is the Appointing Authority for contract staff. There is no authority as 'contract rejection authority'.
